

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
IN  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.Murugesan (RP) M/S Velohar Infra Pvt Ltd  
NAME OF THE RESPONDENTS : Vijayalakshmi & others  
UNDER SECTION : Sec 66 of IBC, 2016

**ORDER**

All the parties are present.

The Respondents are directed to file Counter.

List the matter on **23.04.2021** for Counter and hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)